GOVERNMENT OF INDIA MINISTRY OF CULTURE

LOK SABHA

UNSTARRED QUESTION NO.462

TO BE ANSWERED ON 24.07.2023

CONTROVERSY IN KALASHETRA FOUNDATION

462. SHRI S. VENKATESAN:

Will the Minister of CULTURE be pleased to state:

- (a) whether there was a controversy in Kalashetra foundation in Chennai that the Internal Complaints Committee (ICC) formed there was not in consonance with Acts and guidelines concerned and if so, the details thereof;
- (b) the action taken by the Government on the issue; and
- (c) whether the Government is having mechanism to oversee composition and functioning of ICCs in other such institutions?

ANSWER

MINISTER OF CULTURE, TOURISM & DEVELOPMENT OF NORTH EASTERN REGION (G.KISHAN REDDY)

- (a) & (b) No, Sir. The Internal Complaints Committee of Kalakshetra Foundation formed was in consonance with POSH Act and guidelines. The IC committee has been constituted in April 2023 on the directions of the Governing Board of Kalakshetra Foundation.
- (c) Yes, Sir. All institutions enter in a MoU with the Ministry, according to which such statutory mechanisms are monitored. The Ministry also reviews the performance of such akademies periodically and provide instructions to the administrative heads as and when required.